



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. 128 of 2004

Applicant (s) Akshaya Kumar Panda Respondent (s) Union of India for.

Advocate for Applicant (s) In person Advocate for Respondent(s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
I.P.O. of ps. sol - filed For favour of Registry - Consideration please. 18/3/04 Report on scrutiny may kindly be seen. 18/3/04	REGISTER 18/3/04 01. ORDER DATED 19.03.2004 Heard Mr. A. K. Panda, Applicant, who appeared in person. By filing this OA. the Applicant has ventilated his grievances that he had submitted an application before the Principal Accountant

General, Orissa, Bhubaneswar in connection with his application for giving him permission to prosecute his higher studies in law, a matter which is pending since June, 2002.

It has also been disclosed that he has also sent reminder to the concerned authority for early disposal of his representations but to no effect. As his representations to the Principal Accountant General (Audit-1) is pending since long, we hereby direct the Respondents to take a final view in the matter, within a period of 45 days from the date of receipt of a copy of this order and with this direction, we dispose of this OA.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order dt. 19/3/04
issued to all the regts.
by posts. The same copy
issued to applicant.

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25/3/04
S.O.

PR
25/3/04

at the admission stage.
Copy of this OA be sent
to the Respondents to treat
the averments made in
the OA as part of his
representation.

Copies of this order
be also sent along with OA
to the Respondents and
five copies of this order
be given to Applicant.

Vire - Chairman

Members